

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 18 OF 2016 &
IA NO. 37 OF 2016**

Dated: 20th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Swami Power Ltd.

...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Tarun Johri
Mr. Ankur Gupta

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.2
Mr. Sarul Jain for R.3

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **29.05.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh